Name of the Corporate Debtor: OIL COUNTRY TUBULAR LIMITED; Date of Commencement of CIRP: 28-01-2020; List of Creditors as on: 03-04-2020; Name of IP: Mr. Sisir Kumar Appikatla; Last 5 digitof registration number: 11283

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1535819357	3	1535819357	61.86				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	894452234	5	797189912	32.11		97262322		Annexure 4
5	Operational creditors (Workmen)	3	28897758	3	28897758	1.16				Annexure 5
6	Operational creditors (Employees)	88	26286749	85	25710405	1.04		576344		Annexure 6
7	Operational creditors (Government Dues)	3	2846769875	3	73289944	2.95				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	24232949	27	22001913	0.89		2231036		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		129	5356458922	126	2482909289	100.00		2873549633		